

**MINISTRY OF FINANCE**  
**(Department of Revenue)**  
**NOTIFICATION**

New Delhi, the 28th December, 2020

**G.S.R. 798(E).**—In exercise of the powers conferred by sub-clause (iv) of clause (sa) of sub-section (1) of section 2 of the Prevention of Money-laundering Act, 2002 (15 of 2003), the Central Government hereby rescinds the notification of the Government of India, Ministry of Finance, Department of Revenue, No. 8/2017, dated 15 November, 2017, published in the Gazette of India, Part II, Section 3, Sub-section (ii), extra-ordinary, vide GSR 1423 (E) dated the 16 November 2017, except as respects things done or omitted to be done before such rescission and notifies the “Real Estate Agents”, as a person engaged in providing services in relation to sale or purchase of real estate and having annual turnover of Rupees twenty lakhs or above, as “persons carrying on designated businesses or professions”.

[F. No. P-12011/14/2020-ES Cell-DOR]

ARVIND SARAN, Director

**अधिसूचना**

नई दिल्ली, 28 दिसम्बर, 2020

**सा.का.नि. 799(अ).**—धन-शोधन निवारण अधिनियम, 2002 (2003 का 15) की धारा 2 की उपधारा (1) के खंड (ध क) के उपखंड (iv) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केंद्र सरकार, एतद्वारा, बहुमूल्य धातुओं तथा बहुमूल्य रत्नों के डीलरों को यदि वे ग्राहक के साथ 10 लाख रुपए या इससे अधिक का नकद लेन-देन, एक बार में अथवा ऐसे कई बार में जो कि आपस में जुड़े हुए प्रतीत हो, करते हैं, ऐसे व्यक्तियों के रूप में अधिसूचित करती है जो पदाभिहित कारोबार या व्यवसाय में संलग्न हैं।

[फा. सं. पी-12011/14/2020-ईएस सेल-डीओआर]

अरविंद सरन, निदेशक

**NOTIFICATION**

New Delhi, the 28th December, 2020

**G.S.R. 799(E).**—In exercise of the powers conferred by sub-clause (iv) of clause (sa) of sub-section (1) of section 2 of the Prevention of Money-laundering Act, 2002 (15 of 2003), the Central Government hereby notifies the dealers in precious metals, precious stones as persons carrying on designated businesses or professions – if they engage in any cash transactions with a customer equal to or above Rupees ten lakhs, carried out in a single operation or in several operations that appear to be linked.

[F. No. P-12011/14/2020-ES Cell-DOR]

ARVIND SARAN, Director